MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2022 HIGH COURT OF MEGHALAYA

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Name of the State/UT		Opening Ba	alance	Ins	stitution du month	-	Disp	osal Cases month	during the	Closin	ng balance of the mo	at the end	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	crease or de ncy vis a vis month	s previous			s which are years old	more	ency of case e than five y ne end of the	vears old at
High Court of	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVII.	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	1046	155	1201	23	7	30	2	3	5	1067	159	1226	2.01%	2.58%	2.08%	0	0	0	149	2	151

Whether any Statewide/Regional Conference held during the month.	
Number of Officers who participated in the said conference	
Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	